

[Shri Janeshwar Mishra]

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above :

[Placed in Library. See No. LT-1954/97]

Memorandum of Understanding between the Hindustan Aeronautics Ltd. and Department of Defence Production and Supply

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV) : Sir, I beg to lay on the Table the following papers :

A copy of the Memorandum of Understanding (Hindi and English versions) between the Hindustan Aeronautics Limited and the Department of Defence Production and Supplies for the year 1997-98.

[Placed in Library. See No. LT-1955/97]

Annual Report and Review by the Government of the working of the National Institute of Public Co-operation and Child Development, New Delhi

[English]

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of the Public Cooperation and Child Development, New Delhi (Volumes I and II) for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Public Cooperation and Child Development, New Delhi (Volumes I and II) for the year 1995-96.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-1956/97]

Notification under Sub-Section (4) of Section 124 of the Major Ports Act, 1963 etc.

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : I beg to lay on the Table :

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Ports Act, 1963 :

- (i) G.S.R. 31(E) published in Gazette of India dated the 22nd January, 1997 approving the Visakhapatnam Port Employees (Welfare Fund) Amendment Regulations, 1997.
- (ii) G.S.R. 36(E) published in Gazette of India dated the 27th January, 1997 approving the Cochin Port Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 1997.
- (iii) G.S.R. 66(E) published in Gazette of India dated the 7th February, 1997 approving the Mormugao Port Employees (Supplementary Leave) Amendment Regulations, 1997.
- (iv) G.S.R. 161(E) published in Gazette of India dated the 19th March, 1997 approving the New Mangalore Port Trust Employees' (Medical Attendance) Regulations, 1997.
- (v) G.S.R. 594(E) published in Gazette of India dated the 31st December, 1996 approving the Mormugao Port Employees (Conduct) Amendment Regulations, 1996.
- (vi) G.S.R. 595(E) published in Gazette of India dated the 31st December, 1996 approving the New Mangalore Port Trust Employees, (Allotment of Residences) Second Amendment Regulations, 1996.
- (vii) G.S.R. 596(E) published in Gazette of India dated the 31st December, 1996 approving the Jawaharlal Nehru Port Trust (Recruitment of Heads of Departments) 2nd Amendment Regulations, 1996.
- (viii) G.S.R. 597(E) published in Gazette of India dated the 31st December, 1996 approving the Bombay (Mumbai) Port Trust Employees (Classification, Control and Appeal) Amendment Regulations, 1996.
- (ix) G.S.R. 598(E) published in Gazette of India dated the 31st December, 1996 approving the Mumbai Port Trust Employees (Housing Loans) Amendment Regulations, 1996.

[Placed in Library. See No. LT-1957/97]

- (2) A copy of the Fourth Supplementary Agreement (Hindi and English Versions) entered into